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Title: Introduction of the Constitution (Amendment) Bill, 2007 (Insertion of new articles 16A and 16AA, etc.).

SHRI SURAVARAM SUDHAKAR REDDY (NALGONDA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI SURAVARAM SUDHAKAR REDDY : Sir, I introduce the Bill.

MR. CHAIRMAN: Ms. Ingrid Mcleod -- Not present

Shri Mohan Singh -- Not present

Shri Ramdas Athawale -- Not present